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Title: The Minister of State of the Ministry of Personnel, Public Grievances and Pensions laid a statement regarding Status of implementation of the recommendations contained in the 30th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on "Constraints being faced by Kendriya Bhandar", pertaining to the Ministry of Personnel, Public Grievances and Pensions.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, with your permission I beg to lay a Statement on the Table of the House which indicates the status of implementation of the recommendations contained in the 30th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on "Constraints being faced by Kendriya Bhandar" pertaining to the Ministry of Personnel, Public Grievances and Pensions.
